

हैं, मगर मैं समझता हूँ कि भोपाल जहाँ से कि आप आए हैं और दूसरी स्टेट गवर्नमेंट्स अगर इस तरफ ध्यान दें तो अच्छा है।

Shri Altekar: May I know how they are allowed to come on the platform without platform tickets at the time of the arrival of trains?

Mr. Speaker: I think we need not pursue that question.

FOOD CONTROLS

*1001. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) what restrictions and controls exist still on food; and

(b) when they will be removed?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). The only major restriction now in force is on the inter-state zonal movement of wheat and wheat products.

As soon as the wheat supply position improves further, the question of removing this restriction also would be considered.

Shri D. C. Sharma: May I know by what time approximately the wheat position will improve?

Shri M. V. Krishnappa: That will be as soon as the prospects of the present standing wheat crop will be known to us. Now we are in the lean months of the wheat year. As soon as the prospects of the present standing crop are known, it will be done.

Shri D. C. Sharma: May I know whether these food control restrictions have been removed in view of the fact that our Government is importing a large amount of these stuffs from abroad and whether these controls will continue if those imports are stopped?

Shri M. V. Krishnappa: We are not importing foodgrains for our local consumption in the country. We are importing one million tons to build up a reserve of 1½ million tons. As I

have already stated, we will import one million tons of foodgrains and we will have, by the end of December, 1½ million tons of foodgrains as reserve.

Shri D. C. Sharma: May I know if reports from State Governments have been invited on the point whether the removal of these controls has not resulted in the increase of prices anywhere?

Shri M. V. Krishnappa: We never expected that the removal of restrictions would raise the prices. In fact, it was to bring down the prices and to bring about normal conditions in the country that we did it.

RECLAMATION COST

*1002. **Shri Dabhi:** Will the Minister of Food and Agriculture be pleased to state the steps taken or proposed to be taken to implement the recommendation of the Estimates Committee contained in para 23 of their Seventh Report about the inquiry to be instituted for the losses due to increase in cost of reclamation of land and the allocation of responsibilities for these losses?

The Minister of Agriculture (Dr. P. S. Deshmukh): The various recommendations on the working of the Central Tractor Organisation made by the Estimates Committee in its 7th Report are still under examination. It is hoped to obtain orders of Government on them within the next few weeks.

Shri Dabhi: May I know whether it is a fact that in the opinion of the Committee the cost of reclamation is about Rs. 85 per acre which is very high?

Dr. P. S. Deshmukh: Yes, Sir. I think it was the view of the Estimates Committee that the reclamation charges were rather high.

श्रीधर शिंदे एन० आलबी० : क्या मैं जान सकता हूँ कि गवर्नमेंट आम किसानों की मांग का ध्यान में रखते हुए उस कीमत को कुछ कम